

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH COURT-II

(IB)-470(ND)/2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)

CH. MOHD SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2020

NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle Developers Pvt. Ltd.

UNDER SECTION 7 OF IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	:	Present for the Petitioner
Present for the Respondent	:	None.

ORDER

C.A No.1442/2020: Counsel for the Petitioner is present. Registry is directed to issue notice to the Respondents. The Counsel is permitted to serve notice to the Respondents.

List the matter on **20.04.2020**

-sd-

(L.N. Gupta)
Member (T)

-sd-

(Ch. Mohd. Sharief Tariq)
Member (J)